

## NOTICE

In view of decision of Hon'ble Patna High Court, the model answers of the questions as displayed earlier on the website of Patna High Court were corrected.

Question no. 2, 51 and 65 were deleted as none of the four options of the three questions was correct and one mark each was allotted to all the candidates for every deleted question.

The model answers of following questions were corrected in the below mentioned manner and accordingly the answer sheets were evaluated:-

S.No.	Question No.	Model Answer as published earlier	Final Answer after verification
1	12	D	A
2	21	C	D
3	31	B	A
4	74	B	D
5	76	A	C
6	84	A	A,B

Sd/-

**B.N. Pandey**  
**(Registrar General I/c)**